NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

49) CP/244(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **23.01.2023**.

NAME OF THE PARTIES: ADEPT TRADING PRIVATE LIMITED

UNDER SECTION 271-273 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **10.03.2023**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

KULDIP KUMAR KAREER
Member (Judicial)

/n/